

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2631  
ANSWERED ON:16.08.2004  
DIVERSION OF FUNDS  
Athawale Shri Ramdas

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether some States have diverted the funds provided to them by the Union Government for the construction of irrigation projects to some other heads;
- (b) if so, the details thereof, State-wises;
- (c) whether the Government proposes to withdraw the funds allocated to such States for construction of irrigation projects; and
- (d) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) & (b) The Report of the Comptroller and Auditor General of India for the year ended March, 2003 has mentioned that some States have diverted funds to activities not connected with the Accelerated Irrigation Benefits Programme (AIBP). State wise details are annexed.

(c) & (d) As per AIBP norms Central Loan Assistance (CLA) is released in two instalments of 50 per cent each. The next instalment of CLA is released only after Utilisation Certificate is received from the State Government for the previous instalment provided. The loan assistance provided to the States under the programme is recovered with interest by the Government of India in instalments as provided in the norms of the programme.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2631 FOR ANSWER ON 16.8.2004 REGARDING DIVERSION OF FUNDS.

Sl.No.	Name of State	Amount
1.	Andhra Pradesh	1.87
2.	Bihar	30.55
3.	Chhattisgarh	1.60
4.	Gujarat	8.23
5.	Haryana	44.74
6.	J & K	29.15
7.	Karnataka	22.08
8.	Kerala	0.36
9.	Madhya Pradesh	195.37
10.	Maharashtra	366.97
11.	Orissa	3.94
12.	Punjab	0.50
13.	Rajasthan	27.19
14.	Uttar Pradesh	7.54
15.	West Bengal	1.25

Total

741.34